## NATIONAL COMPANY LAW TRIBUNAL SINGLE-BENCH-



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/650/ (IB)/2017

NAME OF THE PETITIONER(S)

: MADANLAL STEELS & FORGINGS PVT LTD

NAME OF THE RESPONDENT(S)

: EL FORGE LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ASHOK.

Responder

Ms Aditi Ashok, counsel for petitioner/operational creditor present. Ms Jayanthi Shah, caused appearance on behalf of the respondent and filed vakalat. Copy of the petition and other documents were furnished by the petitioner. She prayed time for filing counter. Time is enlarged at request. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)